

hall and extension of the overbridge on the Gol Bagh side of the Railway Station, Amritsar, has been considerably delayed;

(b) if so, the reasons therefor; and

(c) the steps being taken by the Railway Administration to complete it and the target date, if any, set down in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). There has been some delay in completing the works in question mainly due to shortage of cement and steel. However, efforts are being made to complete the work by the end of June, 1982.

Non-Payment of Conveyance Allowance to C.G.H.S. Doctors

7710. SHRI SATISH PRASAD SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Doctors in the C.G.H.S. have not been paid their monthly conveyance allowance for the last one year; and

(b) if so, the reasons therefor and the steps taken for payment?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) No.

(b) Does not arise.

Life of Steam Locomotives

7711. SHRI HANNAN MOLLAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any limit of working years for steam locomotives, diesel and electric locomotives;

(b) what is the total number of locomotives diesel and electric engines now working;

(c) how many of these locomotives diesel and electric engines have crossed their prescribed life; and

(d) whether the accidents can occur if these engines are used after their prescribed life?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) There is no age limit as such upto which locomotives can work. However, for the purpose of planning replacement requirements, normal life of various classes of assets have been prescribed. Accordingly, the life of a steam locomotive is 40 years, diesel locomotive 36 and electric locomotive 35.

(b) The total number of locomotives as on 1-3-81 is as under:

Diesel locomotives : 2410

Electric locomotives : 1027

(c) While there are no overaged diesel locomotives, 19 D. C. electric locomotives are overaged.

(d) No. Locomotives are continued in service only if they are considered fit in all respects.

रायपुर में बैंगन रिपेयर वर्कशाप का विकास

7712. श्री कौर भूषण : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) बैंगन रिपेयर वर्कशाप, रायपुर के भावी विकास की योजना संबंधी व्यापक क्या है;

(ख) क्या स्थानीय व्यक्तियों को राजवार तथा तकनीकी प्रशिक्षण देने के लिए पांच वर्ष पहले प्रशिक्षण केन्द्र बनाया गया था ;

(ग) यदि हाँ, तो प्रशिक्षण केन्द्र में अभी तक कार्य आरम्भ क्यों नहीं हुआ है जबकि

इसकी इमारत का निर्माण हो गया है और वहां उपकरण भी पहुंच गये हैं;

(घ) प्रशिक्षण केन्द्र के कब चालू होने की संभावना है; और

(ङ) यदि नहीं, तो इसके क्या कारण हैं ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) (क) मालडिब्बा मरम्मत कारखाना, रायपुर में प्रतिदिन 30 माल डिब्बों के बजाय प्रतिदिन 55 मालडिब्बों का उत्पादन करने के सम्बन्ध में कारखाने का विस्तार करने के लिए एक योजना अनुमोदित की गयी है। विस्तार कार्य के निष्पादन की समीक्षा की जा रही है।

(ख) प्रशिक्षण अधिनियम, 1961 के अन्तर्गत आने वाले प्रशिक्षुओं का प्रशिक्षण देने के लिए 1975 में एक वैमिक प्रशिक्षण केन्द्र का निर्माण किया गया था

(ग) चूकि रेलवे बोर्ड ने प्रशिक्षण अधिनियम, 1961 का कार्यान्वयन अगस्त 1977 में स्थगित कर दिया था, उचित प्रशिक्षण केन्द्रों का कार्य करना प्रारम्भ नहीं किया।

(घ) से (ङ). इस संबंध में कोई तारीख निर्धारित नहीं की जा सकती है क्योंकि प्रशिक्षण अधिनियम, 1961 के अन्तर्गत प्रशिक्षुओं के लिए प्रशिक्षण देने की योजना को कार्यान्वित करने का अभी तक कोई विशेष निर्णय नहीं लिया गया है।

Railway Book-Stalls to Big Contractors

7713. SHRIMATI GEETA MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the sole rights to conduct business of Book-stalls are specially provided only to big contractors on the passenger platforms constructed before December, 1975;

(b) if so, the reasons therefor;

(c) whether it is a fact that the same sole rights are provided on

vacant/newly constructed/added/converted from goods to passenger platforms after January, 1976 and waiting halls and entire Railway Premises also;

(d) whether it is a fact that at present two big contractors are holding unlimited book-stalls contracts on every big or medium station;

(e) whether it is a fact that his Government have decided to provide to the unemployed graduates and other small book-stall contractors only five book-stall and sole rights also not to be given to them; and

(f) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). Sole rights of all book-stall contractors, whether big or small, are being gradually abolished. Even in the case of M/s A.H. Wheeler and Co. and M/s Gulab Singh and Sons, the sole rights, although not abolished altogether, have been curtailed to the effect that:

1. Railways can allot book-stalls to the eligible categories even at the stations falling within their earlier sole right jurisdiction, provided no book-stall had been opened by them.

2. Railways can also allot book-stalls to the eligible categories on new platforms constructed/added and on platforms converted from goods to passenger on or after 1-1-1976 of the stations, even where these contractors are holding book-stalls; and

3. Railways can allot book-stalls to philanthropic non-profiterring organisations, like Sarva Seva Sangh Prakashan, Geeta Press etc., even on the platforms where the afore-said two contractors are holding book-stalls.

(d) No.